

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL SINGLE BENCH

ITEM No. 04
TA (Co. Act)-13(PB)/2024

IN THE MATTER OF:

Jawed Akhter ... Petitioner/Applicant
Vs.
Jawed Habib Hair & Beauty Limited- ... Respondent
Academy

Order Rule 16(d) of the National Company Law Tribunal, 2016.

Order delivered on 03.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Ms. Soumya Kumar, Adv.
For the Respondent : Ms. Aditi Bhat a/w Ms.Deeksha Jani for
Respondents No. 4 to 19

ORDER

Notice of the Transfer Application be issued to the
Respondent(s)/Non-Applicant(s), returnable **on 10.05.2024.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT